

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 752 of 2019

IN THE MATTER OF:

Smt. Andal Bonumalla

.....Appellant

Vs.

Tomato Trading LLP & Ors.

.....Respondents

Present :

For Appellant: Mr. Bommineni Vivekananda, Advocate

For Respondents: Mr. Piyush Bhardwaj, Advocate

O R D E R

26.08.2019 - Mr. Piyush Bhardwaj, Advocate appears on behalf of 'Tomato Trading LLP & Ors.' and will file Valakatnama within two weeks. We accordingly allow Tomato Trading LLP & Ors.' to give its appearance and file reply-affidavit within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

Post the case for 'Orders' on **26th September, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc